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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/87 /2006 - CU[DB] Date 14/10/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
RAGHAV INDUSTRIES
RAGHAV INDUSTRIES G.T.ROAD, MILLER GANJ,
LUDHIANA
'RAGHAV INDUSTRIES

Appellant

Vs

COMMISSIONER OF CUSTOMS, AMRITSAR

Respondent

I am directed to transmit herewith a certified copy of **Final order No.** C/385/2008 CU[DB] dated 06.10.08

passed by the Tribunal under Section 129, (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax

Assistant Registrar
(Customs Appeal Branch)

Copy to :
1. Respondent COMMISSIONER OF CUSTOMS,
CENTRAL REVENUE BUILDING,
THE MALL, AMRITSAR

2. Adv. / Consult SUDHIR MALHOTRA, ADV.
13-R, HUKUM CHAND COLONY,
NEAR DAV COLLEGE, JALLANDHAR.

3 S.D.R
4 J.C.D.R.
5 Bar association, CESTAT, New Delhi
6 M/s. Deeparchi Publications, M-93, Marg, 46, Saket, New Delhi 110017
7 M/s Centax Publictions (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3
8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)
9 Raghuraman's 44-B, Regal Flat,Shipra Suncity, Indirapuram - 201010,Ghaziabad, DT, U.P.
10 Nidheshak publications, I.P.Estate, new Delhi
11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026
12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar,Chennai
13 Taxindiaonline.com Pvt.Ltd. B-XI/8183,Vasant Kunj, New Delhi - 110070
14 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall,Above Star India Bazar,Satellite Road,Ahmedabad-15
15 Office Copy
16 Guard file

Assistant Registrar
(Customs Appeal Branch)

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R.K.Puram, New Delhi-110066.
Principal Bench, New Delhi.

C/87/06

[Arising out of Order-in-Original No.30/CUS/2005 dt.21.11.05 passed by the Commissioner of Customs, Amritsar)

For approval and signature:
Hon'ble Mr. S.S.Kang, Vice President
Hon'ble Mr. RAKESH KUMAR, MEMBER (TECHNICAL)

1. Whether Press Reporters may be allowed to see: the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?
2. Whether it would be released under Rule 27 of : the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?
3. Whether their Lordships wish to see the fair : copy of the order?
4. Whether order is to be circulated to the : Department Authorities:

M/s. Raghav Industries — Appellant

Versus

CC, Amritsar — Respondent

Appearance

None For appellant
Shri Fateh Singh, Authorised Departmental Representative(DR) For respondent

Coram: Hon'ble Mr. S.S.Kang, Vice President
Hon'ble Mr. RAKESH KUMAR, MEMBER (TECHNICAL)

Final

Date of decision: 6.10.08
Order No. C/385/08

Per S.S.Kang:

When the case was called none appeared on behalf of the appellant inspite of notice. A copy of the notice has also sent to the Advocate. In these circumstances, the appeal is dismissed for non-prosecution.

Order dictated in the open Court.

(S.S.Kang)
Vice President

(Rakesh Kumar)
Member Technical

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